GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2489 ANSWERED ON:04.08.2015 Border Dispute Birla Shri Om;Shekhawat Shri Gajendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several States in the country are embroiled in inter-State border disputes;
- (b) if so, the details of such States and the reasons for the said disputes;
- (c) whether the Government has received any request from the States as well as various Organisations to resolve inter-State border dispute amicably, if so, the details thereof indicating the total number of such requests received and the action taken thereon during the said period State-wise; and
- (d) the steps taken by the Government to resolve inter-State border disputes in the country?

Answer

Minister of State in the Ministry of Home Affairs (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): Yes, Madam. As per available information, there are border disputes mostly arising out of claims and counter claims over territories between Assam-Meghalaya; Assam-Nagaland; Assam-Mizoram; Assam-Arunachal Pradesh and maharashrta- Karnataka.
- (c): No, Madam.
- (d): The approach of the Central government has consistently been that inter-State boundary disputes can be resolved only with the willing cooperation of the State Governments concerned and that the Central Government works only as a facilitator for amicable settlement of the dispute in a spirit of mutual accommodation and understanding.